

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 323
TO BE ANSWERED ON MARCH 23, 2023**

NUMBER OF HOMELESS PEOPLE

**NO. 323. SHRI TAPIR GAO:
 SHRI T.R.V.S. RAMESH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has recently conducted any survey/study on homeless people in the country and if so, the details thereof, State/UT-wise particularly in Tamil Nadu;**
- (b) whether the Government has any data on the number of homeless people in the country especially in urban areas;**
- (c) if so, the details thereof since 2019, State/UT and year-wise;**
- (d) whether it is a fact that after Covid pandemic, the number of homeless people have increased;**
- (e) if so, the measures being taken by the Government to deal with this challenge; and**
- (f) the details of schemes operational in the country to achieve total housing requirement and the number of new houses that would be required/ constructed during the next three years?**

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (f): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED IN REPLY TO PARTS (a) to (f) OF THE LOK SABHA STARRED QUESTION NO. 323 FOR ANSWER ON 23.03.2023 REGARDING 'NUMBER OF HOMELESS PEOPLE'

(a)to(c): Census of India conducts enumeration of population in the country on decadal basis including homeless people. As per Census of India 2011, a total of 17,72,889 people are homeless in the country, out of which 9,38,348 are in urban areas. The State/Union Territory (UT)-wise data on homeless people in India including in the State of Tamil Nadu, is at Annexure-I. Data on increase or decrease in number of homeless people since 2019 is not available.

(d)to(f): 'Land' and 'Colonisation' are State subjects. All schemes related to housing for urban poor including homeless are implemented by respective State/UT Governments. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of State/UT Government by providing Central Assistance under Pradhan Mantri AwasYojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries including homeless across the country.

The scheme is implemented through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses.

Based on the project proposals submitted by States/UTs, more than 1.20 crore houses have been sanctioned as on 13.3.2023. Of the sanctioned houses, 109.02 lakh have been grounded for construction; of which 72.56 lakh are completed/delivered to the beneficiaries. The scheme period which was earlier upto 31.03.2022, has since been extended

upto 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Additionally, MoHUA is administering 'Scheme of Shelters for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. The Scheme focuses on providing permanent shelters equipped with basic facilities to the urban homeless. No study regarding the impact on homelessness after Covid-19 has been undertaken by the Government of India.

The details of number of houses sanctioned, grounded, completed/delivered under PMAY-U to the beneficiaries as on 13.3.2023, is at Annexure-II.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a)to(c) of LOK SABHA
STARRED QUESTION NO. 323* TO BE ANSWERED ON MARCH 23, 2023.**

Houseless Population in India as per census 2011

States/UTs	Total	Rural Population	Urban Population
Andhra Pradesh	1,45,211	69,354	75,857
Arunachal Pradesh	1,556	1,243	313
Assam	12,919	10,392	2,527
Bihar	45,584	32,993	12,591
Chhattisgarh	24,214	17,681	6,533
Goa	3,051	1,358	1,693
Gujarat	1,44,306	59,484	84,822
Haryana	51,871	28,082	23,789
Himachal Pradesh	4,098	3,226	872
Jammu & Kashmir	19,047	8,199	10,848
Jharkhand	23,391	16,424	6,967
Karnataka	76,735	41,262	35,473
Kerala	11,853	4,092	7,761
Madhya Pradesh	1,46,435	80,380	66,055
Maharashtra	2,10,908	99,535	1,11,373
Manipur	3,061	1,730	1,331
Meghalaya	1,241	1,064	177
Mizoram	152	48	104
Nagaland	876	532	344
Orissa	34,061	20,008	14,053
Punjab	46,714	28,340	18,374
Rajasthan	1,81,544	1,08,308	73,236
Sikkim	277	245	32
Tamil Nadu	50,929	13,812	37,117
Tripura	3,225	1873	1,352
Uttar Pradesh	3,29,125	1,48,196	1,80,929
Uttarakhand	11,824	6,268	5,556
West Bengal	1,34,040	29,073	1,04,967
A & N Islands	95	30	65
Chandigarh	4,139	6	4,133
Dadra & Nagar Haveli	1,004	723	281
Daman & Diu	737	146	591
Delhi	47,076	352	46,724
Lakshadweep	0	0	0
Pondicherry	1,590	82	1,508
India 2011	17,72,889	8,34,541	9,38,348

Source: Primary Census Abstract: Houseless Population Office of the Registrar General and Census Commissioner, India

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d)to(f) of LOK SABHA
STARRED QUESTION NO. 323 TO BE ANSWERED ON MARCH 23, 2023.**

**State/UT-wise details of houses sanctioned, grounded, completed/delivered
under PMAY-Uto the beneficiaries as on 13.3.2023**

S. No.		Name of the State/UT	Project Proposal Considered	Physical Progress of Houses (Nos.)		
				Sanctioned	Grounded*	Completed/Delivered*
1	States	Andhra Pradesh	1,323	20,74,765	19,38,392	7,32,222
2		Bihar	520	3,27,315	3,10,075	1,07,861
3		Chhattisgarh	1,953	3,06,034	2,54,938	1,75,651
4		Goa	4	3,150	3,127	3,125
5		Gujarat	1,707	10,60,376	9,62,555	8,56,128
6		Haryana	457	1,66,671	92,069	63,196
7		Himachal Pradesh	364	13,249	13,007	9,081
8		Jharkhand	453	2,34,369	2,08,941	1,22,786
9		Karnataka	2,760	7,06,320	5,72,384	3,03,928
10		Kerala	762	1,66,661	1,37,636	1,12,815
11		Madhya Pradesh	1,927	9,60,256	9,28,464	6,55,049
12		Maharashtra	1,529	15,09,679	10,82,588	7,91,044
13		Odisha	976	2,13,845	1,71,770	1,28,263
14		Punjab	987	1,32,895	1,08,291	72,618
15		Rajasthan	673	2,76,746	2,18,795	1,71,401
16		Tamil Nadu	4,869	6,88,854	6,44,117	5,19,779
17		Telangana	303	2,49,465	2,43,841	2,22,673
18		Uttar Pradesh	4,639	16,89,673	15,48,096	12,54,080
19		Uttarakhand	292	62,762	50,376	28,172
20		West Bengal	656	6,91,146	5,61,534	3,42,070
Sub-total (States)			27,154	1,15,34,231	1,00,50,996	66,71,942
21	North East States	Arunachal Pradesh	61	9,002	8,561	5,853
22		Assam	441	1,61,476	1,50,310	77,610
23		Manipur	45	56,037	47,415	9,924
24		Meghalaya	36	4,759	3,761	1,104

25		Mizoram	52	40,756	39,184	6,525
26		Nagaland	75	32,335	31,815	11,614
27		Sikkim	11	704	447	209
28		Tripura	126	94,162	82,964	63,576
Sub-total(NEStates)			847	3,99,231	3,64,457	1,76,415
29	Union Territories	A&NIslands	2	378	376	47
30		Chandigarh	-	1,271	1,254	1,254
31		D&NHandD&D	9	10,480	10,165	8,680
32		Delhi	-	30,194	29,882	29,882
33		Jammu & Kashmir	403	49,146	47,338	17,951
34		Ladakh	8	1,366	1,013	647
35		Lakshadweep	-	-	-	-
36		Puducherry	45	16,394	16,238	8,138
Sub-total(UTs)			467	1,09,229	1,06,266	66,599
GrandTotal*			28,468	120.43Lakh**	109.23Lakh*	72.56Lakh*

*Includes completed (3.41lakh)/ grounded (4.01lakh) houses of JnNURM during mission period.

**Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.26 lakh non-starter houses have been curtailed by some States against which States are requested to put up new proposals under BLC vertical.